

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1558

ANSWERED ON:02.12.2014

BLACK FILM ON VEHICLES

Gawali (Patil) Ms. Bhavana;Maurya Shri Keshav Prasad

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has received complaints with regard to the use of black films on the side glasses/wind screens of vehicles/private vehicles in the country;
- (b) if so, the details thereof and the action taken in this regard;
- (c) whether the possibility of crime increases owing to use of black film on vehicles;
- (d) if so, the details thereof and the action taken in this regard;
- (e) whether cases of use of mobile phones while driving have also been reported in the country;
- (f) if so, the details thereof and the action taken in this regard; and
- (g) the details of advisories issued to the States in this regard along with the other steps taken for removal of black films on vehicles?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (g): The Hon'ble Supreme Court in CWP No. 265/2011 titled Avishek Goenka vs. Union of India vide its order dated 27.4.2012, has prohibited the use of black films of any VLT (Visual Light Transmission) percentage or any other material upon the safety glasses, wind screens (front and rear) and side-glasses of all vehicles throughout the country and directed for strict compliance. No black film or any other material can be pasted on the windscreens and side glasses of a vehicle. Further, the Motor Vehicle Act also enforces for strict compliance by the vehicle owners and also the various law enforcement agencies have been empowered to prevent use of above unauthorized materials in such vehicles and also the prevention of mobile usage in vehicle while driving.